

15.29 hrs.

**PAYMENT OF PENSION TO
SENIOR CITIZENS BILL***

[English]

SHRI D. VENKATESWARA RAO (Bapatla) : I beg to move for leave to introduce a Bill to provide for payment of pension to all the senior citizens of India and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for payment of pension to all senior citizens of India and for matters connected therewith."

The motion was adopted.

SHRI D. VENKATESWARA RAO : I introduce the Bill.

15.30 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Tenth Schedule)

[English]

SHRI D. VENKATESWARA RAO (Bapatla) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI D. VENKATESWARA RAO : I introduce the Bill.

15.31 hrs.

[English]

UNIFORM EDUCATION BILL*

SHRI D. VENKATESWARA RAO (Bapatla) : I beg to move for leave to introduce to Bill to provide for uniform education throughout the country.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 4-8-95.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for uniform education throughout the country."

The motion was adopted.

SHRI D. VENKATESWARA RAO : I introduce the Bill.

15.32 hrs.

**DECLARATION OF ASSETS BY MINISTERS AND
MEMBERS OF PARLIAMENT BILL***

[English]

SHRI D. VENKATESWARA RAO (Bapatla) : I beg to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament."

The motion was adopted.

SHRI D. VENKATESWARA RAO : I introduce the Bill.

There is a small correction. I would also like to bring it to the notice of the House that clause 5 of the Bill which was to be printed in thick type has not been so printed.

15.33 hrs.

**SUGAR DEVELOPMENT FUND (AMENDMENT)
BILL***

(Insertion of New Section 6A, etc.)

[English]

SHRI UTTAMRAO DEORAO PATIL (Yavatmal) : I beg

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 4-8-95.